

whether they have been actually used on a major scale, and, if so, whether their forecast has been found to be correct?

SHRI BHAGWAT JHA AZAD: Sir, the Institute has made in the first batch 5 of them and 3 are being used by the Institute, 1 in the Benaras Hindu University and the other has been given to the Government of Mysore. In the second batch the Institute proposes to make 20 of them. So far as the forecast is concerned, these forecasts are based on scientific information and data and as far as they have been experimented with, we find that they give good information.

SHRI M. C. SHAH: What is the capacity of these meters? Up to what depth do these meters find out underground water resources?

SHRI BHAGWAT JHA AZAD: They can do it up to 250 metres under favourable conditions and give us information.

SHRI DALPAT SINGH: From which country are these meters imported and how much foreign exchange have we to pay for them?

SHRI BHAGWAT JHA AZAD: Sir, they are made in this country and they are 100 per cent indigenous. The cost is about Rs. 3,000. Only 1 per cent of the raw material which comes to about Rs. 30 is imported from outside, even less than Rs. 30.

INDIAN SCHOOL OF INTERNATIONAL STUDIES

*201. **SHRI M. P. BHARGAVA:** Will the Minister of EDUCATION be pleased to state whether it is a fact that a student of the Indian School of International Studies has been asked to sever his connection with the School on the question of submitting his thesis in Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): No. Sir.

SHRI M. P. BHARGAVA: May I know from the hon. Minister whether it is a fact that the gentleman in question was not permitted to appear in the pre-thesis examination in Hindi and was asked to leave the Institute?

SHRI BHAGWAT JHA AZAD: Sir, this school offers a three-year course leading to the Ph.D. Degree. In the first year there are certain compulsory courses. The gentleman whom the hon. Member mentioned, Shri Ved Pratap Vaidik, was a student in the Institute who answered his four papers in the first year in Hindi. The Academic Council said that the medium of the school is English and the examination medium is English and, therefore, he is deemed to have not sat in that examination and he was removed from the school.

SHRI M. P. BHARGAVA: Sir, . . .

MR. CHAIRMAN: Mr. Rajnarain.

श्री राजनारायण : श्रीमन्, मैं सवाल इन सम्बन्ध में इसलिये करना चाहता हूँ कि सारा मसला सफाई के साथ आ जाय और हमारे जो मौजूदा शिक्षा मंत्री जी हैं उनके सामने भी सारी बात आ जाय क्योंकि उनके जो बयानात इधर अखबारों में निकले हैं, उससे यह यकीन होता है कि वे मौजूदा शिक्षा में जो गड़बड़ी है उसको दूर करना चाहते हैं और जैसा कि अभी भी उन्होंने अपनी पर्सनल राय दी और कहा कि मैं इस राय को ले कर सरकार को इंप्लूएंस करूंगा। तो क्या सरकार को इस बात की जानकारी है कि इंडियन स्कूल आफ इंटरनेशनल स्टडीज 1955-56 से चालू है और श्री प्रेम कृपाल, शिक्षा मन्त्रि इस स्कूल की गवर्निंग बाडी के मेम्बर है और 60 लाख रुपये का सरकार ने ग्रांट दिया है। श्री वेद प्रताप वैदिक ने विक्रम विश्व-विद्यालय, उज्जैन, से राजनीति में एम० ए०

हिन्दी के माध्यम से किया था और बी० ए० भी हिन्दी के माध्यम से किया था और दोनों में प्रथम श्रेणी में आया था। क्या सरकार को इसकी जानकारी है कि वह पी० एच० डी० किस सब्जेक्ट में करना चाहता था। क्या इस को भी सरकार जानती है कि वह पी० एच० डी० करना चाहता था इस सब्जेक्ट में **What are the relations and how the relations are between the Soviet Union and Afghanistan?** इसमें जहाँ तक मेरी जानकारी है सी० आई० ए० का पैसा काफी आया है। क्या सरकार इस बारे में भी जानकारी करेगी कि एक वहाँ पर फिलिप ब्रैडले अमेरिकी स्टडीज विभाग के अध्यक्ष है जो नेपाल में अंग्रेजी राज्य के सहायता रह चुके हैं? क्या सरकार इस बारे में भी जानकारी रखती है कि चूँकि यह वेद प्रताप वैदिक पी० एच० डी० कर रहा था मोविण्ट यूनियन के बारे में, इसलिये इसमें फिलिप ब्रैडले का हाथ है और श्री राम कृपाल का हाथ है और वे चाहते थे कि किसी प्रकार से इस लड़के को एक न एक बहाना बना करके निकाला जाय। तीन साल का कोर्स है, रिमर्च का कोर्स तीन साल का होता है। 1965 ई० के अक्टूबर में श्री वेद प्रताप वैदिक उममें दाखिल हुये और दिसम्बर, 1966 में उनको निकाला गया, यानी शुद्ध 14 महीने तक उस स्कूल में मेहनत करने के बाद, पढ़ने के बाद जब वहाँ के डिपार्टमेंट के अधिकारियों के दिमाग में यह बात आई कि यह तो हिन्दी में लिख पढ़ रहे हैं, जो पूर्व-शोध परीक्षा वहाँ होती है उसके पर्चों को हिन्दी के माध्यम से, मीडियम से, लिखे हैं, तो स्कूल ने कहा कि चूँकि इन्होंने अंग्रेजी में लिखा नहीं...

श्री सभापति : राजनारायण जी, कुछ हद होनी चाहिये सवाल की, सैकड़ों सवाल हैं।

श्री राजनारायण : श्रीमान, जब उठते हैं तों मैं बैठ जाता हूँ।

DR. TRIGUNA SEN Sir, the hon. Member has asked 21 questions. I do not know shorthand and I could not take down notes and cannot answer all his questions. He is still going on with more questions

श्री राजनारायण : अच्छा तो हम एक एक करके पूछ लेते हैं।

श्री सभापति : 21 सवाल नहीं कर दूंगा।

श्री राजनारायण : उतना न करने दीजिए हमने तो सब कह दिया।

SHRI ARJUN ARORA: Normally, the Chair allows one Member only one supplementary question in case he is not the questioner himself. The hon. Mr. Rajnaram Singh, Leader of the S.S.P., has already asked, according to the Minister, 24 questions. Why is he being allowed to put a 25th?

MR. CHAIRMAN: Because no answer has been given and the question has not been recognised because it contained too many things.

SHRI ARJUN ARORA: In that case that may be expunged from the records, if you have not recognised it as a question and if the Minister has not recognised it as such.

श्री गोड़े मुराहरि : जरा जाकर पार्लियामेंटरी प्रैक्टिस को पढ़िये, इस तरह एक्सपज नहीं होता।

श्री राजनारायण : मैं भी चाहता हूँ कि यह बात इनको बता दी जाय।

श्री अर्जुन अरोड़ा : पढ़ेंगे तो आप सम्भवता कुछ सीख जायेंगे।

MR. CHAIRMAN: I will allow him to put what he considers the most important question to which he wants a reply.

श्री राजनारायण : तो क्या सरकार को इस बात की भी जानकारी है कि श्री वैदिक को 300 रु० महीना वजीफा मिलता था और इस समय पूरे 14 महीने का माढ़े चार हजार रुपया श्री वैदिक से डिपार्टमेंट वापस माग रहा है और क्या सरकार यह भी जानती है कि पंडित हृदयनाथ कुंजरू इसके चेयरमैन है।

श्री सभापति : बस बस, एक आफी है।

श्री राजनारायण : ठीक है, हमने कह दिया। लेकिन आपसे इतनी ही रिवेस्ट कर दूं कि हमारे मित्र यह जान ले कि हमारा भी प्रश्न था, मैं उस पर लड़ रहा था, चेयर के सामने हाजिर हुआ था कि हमारा नाम उसमें क्यों नहीं जोड़ा गया जब कि हमारा क्वेश्चन आलरेडी था। बराबर असेम्बली और लोक सभा में ऐसा होता है। हमारे क्वेश्चन पर किसी ने गलती से यह लिख दिया था कि 4 अप्रैल को आये और 4 अप्रैल से पहले ही यह क्वेश्चन ले लिया गया तो My name must be added along with other names, मेरा नाम भी दूसरों के साथ जोड़ना चाहिये था।

श्री सभापति : आप मुझसे क्यों दर्लाल कर रहे हैं। मुझे मालूम है।

श्री राजनारायण : श्रीमन्, इसीलिए मैं आपको बताता हूँ। शायद वह एक एटमासफेयर क्रियेट करना चाहते हैं कि हमें नयमों की जानकारी न होते हुए हम अपनी बात को ज़िद कर के कलना चाहते हैं।

श्री अर्जुन अरोड़ा : यह बात सही कंफेस किया है।

श्री राजनारायण : यह अर्जुन अरोड़ा साहब समझ ले कि वह अरोड़ा है रोड़ा न बने।

SHRI G. RAMACHANDRAN: Sir, may I make a very humble submission to you as the Chairman of the Rajya Sabha? And I do so in all humility and I do not wish to cast the slightest reflection on you for whom I have the highest regard but the whole House is witness day after day to your generosity which results in a complete mockery of the procedure during question time. (Interruptions.)

SHRI BHUPESH GUPTA: Sir, on a point of order. How can he make such observations? It amounts to . . .

श्री राजनारायण : मैं चाहता हूँ कि वह इस तरह का रिमार्क वापस ले।

SHRI A. P. CHATTERJEE: This actually amounts to a mockery of democracy.

MR. CHAIRMAN: I am very thankful to you, Mr Ramachandran, for pointing that out. I am fully conscious of the fact that sometimes the procedure is not strictly followed but I am doing it consciously in the interests of the well-being of this House.

SHRI G. RAMACHANDRAN: I bow to you, Sir.

श्री सभापति : श्री राजनारायण, आपका मन्त्रालय खत्म हो गया।

श्री राजनारायण : हमारे सवाल का जवाब उनको देना था।

श्री सभापति : मैं आपको तीन सवाल करने देना चाहता हूँ चूँकि आपने सवाल पूछा था।

श्री राजनारायण : एक सवाल हुआ है ।

श्री सभापति : भार्गव साहब को भी सवाल अभी पूछना है ।

श्री राजनारायण : दूसरा सवाल यह है कि क्या सरकार ने इस बात की जानकारी की है कि श्री वैदिक यह नहीं चाहते कि उम डिपार्टमेंट में बिल्कुल हिन्दी ही मीडियम रहे ।

श्री सभापति : एक एक बात पूछिए । आपने पहले यह पूछा कि उनसे रुपया मांगा जा रहा है या नहीं ।

श्री भागवत झा आजाद : माननीय सदस्य ने पूछा कि क्या यह बात सच है कि श्री वैदिक से इस प्रतिष्ठान ने स्कालरशिप का रुपया वापस मांगा है तो यह बात सच है कि स प्रतिष्ठान ने श्री वैदिक से 4,575 रु० 81 पैसे स्कालरशिप के वापस मांगे हैं ।

श्री राजनारायण : मैंने, श्रीमन्, मंत्री जी का जवाब नहीं सुना ।

श्री सभापति : उन्होंने कहा कि हा, मांगा जा रहा है ।

श्री राजनारायण : ता क्या मैं सरकार से यह निवेदन करू कि श्री वैदिक को कोई गलती नहीं . . .

श्री सभापति : निवेदन का वकन नहीं है, आप सवाल कोजिये ।

श्री राजनारायण : क्या सरकार उस सम्बन्ध में कोई ऐसी कार्यवाही करेगा कि श्री वैदिक को वह रुपया वापस न देना पड़े ।

श्री भागवत झा आजाद : इस पर हम विचार करेंगे ।

श्री राजनारायण : तीसरा सवाल : क्या सरकार को इस बात की जानकारी है कि श्री वैदिक केवल एक बात चाहते हैं, श्री वैदिक की यह कोशिश नहीं है कि तमाम डिपार्टमेंट में मीडियम हिन्दी ही रहे और दूसरी भाषा नहीं रहे, वह तो केवल अपने लिये आप्शन चाहते हैं कि चूंकि मैंने हिन्दी में एम० ए० किया है और हिन्दी मीडियम से ही बी० ए० किया है और सब कुछ हिन्दी मीडियम से फर्स्ट डिवीजन में किया है, इसलिये हमको आज्ञा यह मिलनी चाहिये कि मैं सारे पच्चे हिन्दी में लिखूं । तो क्या इस प्रार्थना के बारे में सरकार को जानकारी है कि वह यह आप्शन चाहते हैं ।

श्री भागवत झा आजाद : यह सरकार को मालूम है कि श्री वैदिक ने बी० ए० ग्रानर्स और एम० ए० की परीक्षा हिन्दी माध्यम में प्रथम श्रेणी में पास की है । इस प्रतिष्ठान ने यह भी फैसला किया है, लोकसभा में बहस होने के बाद, कि अगर कोई विद्यार्थी अपने डाक्टरेट की थीसिस हिन्दी या अन्य भारतीय भाषा में लिखना चाहें तो वह उसके लिये इजाजत मांगे और उस इजाजत पर विचार किया जायगा । लेकिन श्री वैदिक को प्रथम वर्ष में जिन पांच पच्चे में परीक्षा दीनी थी उसमें से चार पच्चे उन्होंने लिखे हैं और चूंकि उनका एप्लूएशन हिन्दी में नहीं ही गई इसलिये उनको प्रतिष्ठान ने कहा कि तुम्हें परीक्षा में बैठा हुआ नहीं समझा जा सकता है और श्री वैदिक ने यह कहा है कि चूंकि हमने हिन्दी माध्यम में पास किया है, इसलिये हम चाहते हैं कि हमारी परीक्षा आयज समझी जाय । यह सरकार को मालूम है ।

SHRI M. P. BHARGAVA:
Sir, I may be permitted to put the record straight. This is one of my

questions in a series of questions which I have been putting in this House and I repudiate the claim of Mr. Rajnarain that it is his question.

MR. CHAIRMAN: It was also his question.

SHRI M. P. BHARGAVA: May be, but his name does not appear here.

Now may I know whether it is a fact that the entire expenses of this Institute are borne by the Government and if that is a fact, whether any steps have been taken to find out if the staff in this Institute is in proportion to the work in the Institute and whether it is also a fact that the staff members have not been able to produce one research paper so far?

SHRI BHAGWAT JHA AZAD: Sir, the main source of finance for this institution is Government grant and the Government have given this institution in 1964-65, Rs. 9.35 lakhs, in 1965-66, Rs. 12.63 lakhs, in 1966-67, Rs. 7.9 lakhs and in 1967-68 we propose to give Rs. 7 lakhs. It is true that the main source of finance for this institution is Government grant but up till now this institution has got Rs. 27 lakhs from outside, from Foundations from America, Canada and Britain. As far as the strength of the staff is concerned, it is 123 and the number of students is 120.

SHRI M. P. BHARGAVA: May I know from the hon. Minister whether it is also a fact that several persons connected with this Institute have visited foreign countries at the Institute expense and, if that is a fact, may I know whether the Government would consider the desirability of appointing a parliamentary committee to go into the working of this Institute and the utter waste of public money?

SHRI BHAGWAT JHA AZAD: Sir, it is true that this institution is encouraging the study of certain subjects and in the course of those studies there are persons who have visited foreign countries for the col-

lection of research material. How many of them have produced research papers so far, I cannot say off-hand. Possibly, some of them might have, some of them might not have. On that point we shall have to ask the information from the institution.

SHRI A. P. CHATTERJEE: Sir, on a point of order. There is a specific question of Mr. Bhargava, whether the Minister is willing to set up a parliamentary committee to enquire into the affairs of this institution. He has not answered that. Can he avoid answering it?

MR. CHAIRMAN: Please . . .

SHRI A. P. CHATTERJEE: He should answer that.

MR. CHAIRMAN: Please sit down. I cannot ask him to do it till you sit down.

SHRI BHAGWAT JHA AZAD: There are other remedies, leaving aside the parliamentary committee. This institution is autonomous. As regards the expenditure if it is pointed out that there is expenditure which does not justify the work of the institution, there are methods open to the Government. They can set up a review committee, which can go into the entire matter. Therefore, short of a parliamentary committee, if there is a certain demand, we would like to consider ourselves as to what should be done.

श्री विमलकुमार मन्नालालजी चौर-

झिया : श्रीमान, वैदिक मध्य प्रदेश में आते हैं । मध्य प्रदेश ने प्रयत्न करके हिन्दी के माध्यम में परीक्षाएं देने के लिये लोगों को प्रोत्साहित किया, किन्तु वहां में हिन्दी में पास होकर लोग आते हैं, यहां पर पी० एच० डी० की डिग्री लेना चाहते हैं, जिसको हमारी सरकार अनुदान देती है । उनको 300 रुपये महीना वजीफा दिया गया । वह वजीफा क्यों वापस लिया जा रहा है ? एक तरफ तो सरकार हिन्दी को एनकरेज करने की बात कहती है, दूसरी ओर जो हिन्दी में उत्तर देना चाहते हैं उनको निकाल कर उनसे

वजाका वापस लिया जा रहा है। यह प्रश्न काफी पुराना हो चुका है। इसीलिए मैं निश्चित रूप से सरकार से जानकारी चाहता हूँ कि 300 रुपये महोने का जो उन्हें वजीफा दिया गया था जिसके बारे में उनकी कोई गलती नहीं रही उसे वसूल नहीं किया जायगा यह कहने में सरकार को अभी क्या कठिनाई है? यह प्रश्न 5-6 महीने से बराबर चल रहा है। दूसरी बात मैं यह जानना चाहता हूँ कि हमारी सरकार जब हिन्दो को प्रोत्साहित करना चाहती है, अभी के मंत्री जी भी चाहते हैं, चागला साहब भी कहते थे तो क्यों नहीं इस तरह का बन्धन इन पर लगाते हैं जिससे कोई विद्यार्थी अपनी पी० एच० डी० की डिग्री हिन्दी के माध्यम से लेना चाहता है तो उसको लेने की इजाजत दी जाय, अन्यथा हमारी सरकार को उसको पैसा देना बन्द करना चाहिये। इन दोनों बातों के बारे में श्रीमान का क्या कहना है?

DR. TRIGUNA SEN: I have heard the viewpoints of hon. Members on this issue. I have read also the notes from the office. Question No. 1 is that one gentleman who wanted to appear for Ph.D. degree in Hindi had been debarred to do so. No. 2, he has been asked to repay perhaps Rs. 3,000 or Rs. 4,000 which he got as scholarship from the institution. Now, Sir, for the last twelve years, I have desisted Government's interference in the autonomy of universities, for which I was not liked by many. Once we give autonomy to a university, it is my wish and desire that we never interfere with the autonomy of the university, though a Member has suggested, since the Government gives cent per cent grant it must control the Institute. That is academically bad and I will not do it. Secondly, the Ministry would like to emphasise that education must be in the mother tongue even at the highest level and for that purpose we wish that all the languages must be developed. I do not know why there is a condition—I have not seen the constitution of this par-

ticular institution—that if one wants to submit his papers in Hindi, he is not allowed to do so. Without interfering with its autonomy, I give the assurance to hon. Members that I will take up this matter with the Governing Body and see that the boy is not penalised, that he is not asked to repay the money. These are things which, by mutual discussion, I hope, can be settled without any order from the Government, which I hate. I do not like to interfere with the autonomy of the institution. A third question has been raised that the Government of India is paying cent per cent money for the maintenance of this institution and so they must look into its affairs. There also I have got certain reservations. Yes, the Government gives the money; after all, it is public money, poor man's money. We should see that they utilise it properly. Since it is an institution which is deemed to be a university, I will task the Chairman of the UGC Dr. D. S. Kothari, to send a team to study things, so that I can tell the Members openly what is inside. If there is anything wrong, surely we will tell you everything.

SHRI BHUPESH GUPTA: Now, some points have been answered and it is good. And other aspect has not been answered. Something has been said about the management of the institute and it has been stated by the hon. Minister that it gets funds from the United States and they have influence in conducting the administration of this institution. May I know whether the attention of the Minister has been drawn to the fact that one Mr. Norman D. Pabner, whose name was prominent in the CIA list, was lecturing in this institute for the last four months? Is he also aware that Dr. Schlierecher, who was the Director of Asia Foundation, was associating himself with this institute and he spent near about six months in this School? Finally, is he aware of the fact that Mr. M. S. Venkata Ramani, the Head of American Studies, is the Chief Organiser and confident supporter of American interests, and in that capacity he travels to the U.S.

twice a year, and does all kinds of things? May I know whether a proper investigation will be made into the affairs of this institute in order to cleanse it of CIA and other agents who, in the name of autonomy, are digging into the institute and distort its development and growth and give it a particular orientation in the direction of US policies?

MR CHAIRMAN I think the Minister has given the reply that the UGC is being asked to enquire into it

DR TRIGUNA SEN I wish he gives me the names, so that I can enquire. Surely if he gives me the names, I will enquire into it.

MR CHAIRMAN Mr Mani He is a member of the Board of this institute

SHRI A D MANI I happen to be a member of the Governing Body of this institute and a Member of the Committee. So also is the distinguished Member, Mr M C Setalvad. The other members are Mr Gajendra-gadkar, Mr Rajeshwar Dayal, an Officer of the Reserve Bank and Dr P S Lokanathan. I have to answer two questions. The accounts are subject to regular scrutiny by this Committee. Also one of the questions asked was this (*Interruption*) May I ask the Minister whether it is not a fact that the accounts of this institute for a number of years and from its inception have shown no receipt of any grant from the CIA, as has been alleged on the floor of this House? You cannot defame an institution which has been recognised as a highly competent academic body all over the world. These are all facts.

SHRI BHUPESH GUPTA How many Americans are there?

SHRI A D MANI Mr Rajeshwar Dayal attends the meetings of the Governing Body . . .

SHRI BHUPESH GUPTA How many Americans are there?

SHRI A D MANI The External Affairs Ministry is associated with it . . .

SHRI BHUPESH GUPTA CIA

SHRI A D MANI As far as the student is concerned, it is a very relevant point. The student concerned accepted the medium of instruction of this institute. He submitted his papers after . . .

MR CHAIRMAN Please put a question. You are giving answers.

SHRI A D MANI Two questions. My first question is this. Is it not a fact that the accounts of this institute are subject to the most rigorous scrutiny by the Government of India itself and the UGC and they do not show any grant whatsoever from the time of its inception from the CIA? It has received some funds from foreign institutions (*Interruptions*)

DR TRIGUNA SEN The hon Member has asked certain questions. Some of his friends have also asked questions. I am very happy that Mr Mani is a Member of the Governing Body of the institution, and he is better suited to answer all these questions than I, a newcomer.

MR CHAIRMAN He wants to know whether the accounts are properly scrutinised and whether there have been any contributions from the CIA.

DR TRIGUNA SEN We do not know it.

SHRI S S MARISWAMY May I know whether it is a fact that this particular student approached the university authorities to write his examination paper in Hindi? He was refused and he was told not to write in Hindi because he accepted medium was English. When the boy

insisted that he would write in Hindi and then wrote his examination paper in Hindi, naturally, he failed because Hindi was not the accepted medium. Then the matter took a political turn. That is why there is so much of hue and cry and a group of people who are not well disposed to some of the authorities in the school are carrying on a campaign. I want to know whether these facts are true or not.

MR. CHAIRMAN: We have taken more than 45 minutes over three questions. Next question. Next question.

PROF. SATYAVRATA SIDDHANTALANKAR: Question No. 202.

SHRI RAJNARAIN: Sir, on a point of order . . .

श्रीमती सरला भदौरिया : एक प्रश्न मझको नहीं पूछने दिया आपने ।

MR. CHAIRMAN: Please co-operate with me. I have spent 45 minutes over three questions.

SHRI S. S. MARISWAMY: Sir, I raised two questions. You have not allowed the Minister to answer, and the Minister was prepared to answer me.

MR. CHAIRMAN: I thought you had made a comment.

SHRI S. S. MARISWAMY: I wanted to know whether what I said was true or not.

MR. CHAIRMAN: What do you want to say?

श्री गोडे मुराहरि : श्रीमन्, फिर मैं भी एक प्रश्न पूछ लू उसके बारे में ।

SHRI BHAGWAT JHA AZAD: We have replied. The Minister has said he will look into all these matters. I think he should be given time to look into the matter.

श्रीमती सरला भदौरिया : सभापति महोदय, मैं कितनी ही बार खड़ी हुई हूँ लेकिन मुझको इस पर प्रश्न नहीं करने दिया गया ।

श्री सभापति : देखिये, मैंने 45 मिनट 3 सवालों पर दे दिये हैं और फिर भी आपको शिकायत है। कभी ऐसा होता है कि सवाल रह जाता है। हर सवाल पर पांच छः आदमी उठते हैं . . .

श्रीमती सरला भदौरिया : मेरा एक छोटा प्रश्न था ।

श्री सभापति : लेकिन मैं आपको अब इजाजत नहीं दे सकता ।

(Interruption)

श्री निरंजन वर्मा : चार पांच सज्जनों में से ही प्रश्न पूछने को कहते हैं श्रीमन्, दूसरों की तरफ देखने का श्रीमान् कष्ट नहीं करते हैं अगर वे खड़े भी होते हैं . . .

श्री सभापति : मैं तो बेहतर से बेहतर जो हो सकता है वह करता हूँ ।

श्रीमती सरला भदौरिया : सभापति महोदय, हमारे साथ कोई न्याय नहीं हुआ है ।

MR. CHAIRMAN. Mr. Siddhantalankar.

PROF SATYAVRATA SIDDHANTALANKAR: I have put the question

DEMAND FOR 'SIKH HOMELAND'

*202. PROF SATYAVRATA SIDDHANTALANKAR:†
SHRI RAJNARAIN:
SHRI A. D. MANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to Government's knowledge that Master

†The question was actually asked on the floor of the House by Prof. Satyavrata Siddhantalankar